

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:156  
ANSWERED ON:05.12.2013  
DEVELOPMENT OF BIDAR AIRPORT  
Singh Shri Ravneet

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Ministry is aware that the Ministry of Defence had accorded their approval in principle in November, 2006 for commencing civil operations at Bidar Airport in Karnataka;
- (b) if so, the details thereof;
- (c) whether connectivity could be provided to such smaller cities and towns from major airports like Bangalore and Hyderabad International airports to benefit such areas;and
- (d) the time by which civil operation is likely to be started at Bidar airport?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a) & (b): Yes, Madam. The Ministry of Defence had accorded their `in principle` approval in November, 2006 for commencing civil operations at Bidar Airport in Karnataka. The state Government of Karnataka had constructed a Terminal Building for civil operations in the year 2008. The terminal has an area of 870 sqm. Airports Authority of India (AAI) had carried out a joint inspection of the airport alongwith the officials of Ministry of Defence, GMR Hyderabad International Airport Limited (GHIAL), Indian Air Force, Superintendent of Police, Bidar on 19.11.2012. The requirement of infrastructure for starting the civilian flights from Bidar airport were taken cognizance of by the team.

(c) & (d): No specific timeline can be envisaged at this stage. However, the following was decided in a meeting with officials of GHIAL, Government of Karnataka, Indian Air Force, etc, to expedite beginning of operations at Bidar Airport:

- (i) GHIAL, the operator of new Hyderabad airport to send their response to the proposal to the Ministry.
- (ii) Government of Karnataka to provide all the necessary infrastructure as well as financial support for starting civil operation from Bidar airport.
- (iii) Ministry of civil aviation and Govt. of Karnataka to persuade different airlines to provide air connectivity to Bidar.

However, flight operations in the domestic sector have been deregulated and the airlines are free to operate anywhere in the country subject to compliance of Route Dispersal Guidelines issued by the Government.